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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 14-02-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/35/2017  
NAME OF THE PETITIONER(S) : RADHAKRISHNAN SATHURAPPAN  
NAME OF THE RESPONDENT(S) : EZON ENERGY SOLUTIONS PVT LTD  
UNDER SECTION : SEC 241/242 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Genicon Associates	For Petitioner	Sangamitha D
2.	N. P. Nagalakshmi	Respondent R2 and R5	[Signature]

**ORDER**

Ld. Counsels for the parties are present. Counsel for R2 and R5 seeks for further time to advance her submissions in relation to these Respondents. Last and final opportunity is given to the Counsel for R2 and R5 to make submissions. For this purpose, matter stands adjourned to **12.03.2020**.

-SD-  
**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-  
**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)